

SPECIAL BENCH
COURT - I

S-4

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/57(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH MAY, 2023, 10:30 A.M

IN THE MATTER OF	INCOME TAX OFFICER WARD-8(2) VS THE REGISTRAR OF COMPANIESWB & PINCERS TRADELINK PRIVATE LIMITED
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

Appearances (via video conferencing/physical)

Mr. Rahul Sarkar, Adv. : For Income Tax
Mr. Siddhant Srivastava, Adv.

ORDER

1. Ld. Counsel for Income Tax present.
2. Registry is directed to issue notice to respondent by speed post and e-mail and place tracking information on record.
3. Ld. Counsel is directed file hard copy with the Registry.
4. Post this matter on **21/06/2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**